

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 463/2024 in C.P. (IB)/1341(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:-

Anil Kashi Drolia
IN THE MATTER OF
Indian Bank Filed Through RP Anil Drolia
V/s
Vaidehi Korde Personal Guarantor Of Signet
Products Private Limited

**Section: Application under any other provisions- IBC U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

Adv. Manoj Kumar Mishra appeared for the Resolution Professional. Adv. Pooja i/b
Adv. Manoj Harit appeared for Respondent/Personal Guarantor through VC. The reply
is stated to have been filed. The pleadings are complete. List this matter on **07.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)